

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO.29 OF 2006  
IN  
ORIGINAL APPLICATION NO.641 OF 2002

ALLAHABAD, THIS THE 10<sup>TH</sup> DAY OF JULY, 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J  
HON'BLE MR. K.S. MENON, MEMBER-A

Om Prakash Singh S/O Shri Ram Laut Singh,  
R/O 765, Mahabirpuri Shivkuti, Allahabad-211004.

..... Applicant

By Advocate : Shri S. Lal

Versus

1. Brig. M. I. Hussain,  
O.I.C., A.O.C. Records, AOC Record Office,  
Secunderabad-500015.
2. Lt. Gen. T.A. D. Cunha,  
Director General Army Ordnance Corps,  
Army Head Quarter, DHQ-PO,  
New Delhi-110011.
3. Col. J.P. Tiwari,  
Commandant, Ordnance Depot fort,  
Allahabad-211005.

..... Contemnor/Respondents

By Advocate : Shri S. Srivastava

O R D E R

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

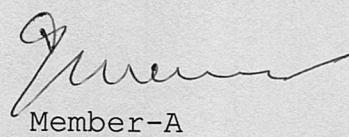
This Contempt Application is filed against the order dated 29.09.2005, during the pendency of this Contempt Petition against the said order of the Tribunal the writ petition was filed and the same was pending before the Hon'ble High Court in the writ petition no.3028/04. Subsequently the Supplementary affidavit was filed by the respondents and in compliance of the order passed by the Tribunal they



have passed order dated 09.03.2007. The copy of the same is produced along with counter affidavit.

2. Having regard to the aforesaid reasons the respondents sought for dismissal of this contempt proceedings. The learned counsel for the applicant submits that the order was also reserved.

3. On submission of learned counsel for both the parties we are of the opinion, that the order dated 29.09.2005 which is assailed by the applicant is stayed by the Hon'ble High Court on 09.03.2007 in the writ petition and as such the Contempt Petition is dismissed and the notices issued to the respondents are discharged.



Member-A



Member-J

/ns/